

the number of such societies has been on the increase.

**Model Bye-Laws for Thrift and Credit Cooperative Societies, Delhi**

4689. SHRI R. P. SARANGI: Will the Minister of AGRICULTURE be pleased to state: -

(a) whether it is a fact that model bye-laws have been made by the Registrar under the Delhi Cooperative Societies Rules, 1973;

(b) whether it is mandatory for such societies which have been working satisfactorily for the last 30 years to adopt these bye-laws; and

(c) if not, the reasons why the Registrar is directing such societies to adopt the model bye-laws?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) to (c). The Registrar of Cooperative Societies, Delhi, has framed model byelaws for cooperative societies in pursuance of the provisions contained in Rule 14 of the Delhi Cooperative Societies Rules, 1973, "which may be adopted with or without changes, if any". The model byelaws are framed keeping in view the provisions contained in the Delhi Cooperative Societies Act, 1972 and the Rules thereunder in force with effect from 2nd April, 1973. The old byelaws of the societies were framed in pursuance of the provisions of Bombay Cooperative Societies Act, 1925, as was applicable in the Union Territory of Delhi before 2nd April, 1973 and they do not, in all cases, conform to the provisions of the Delhi Cooperative Societies Act, 1972 and the Delhi Cooperative Societies Rules, 1973, presently in force in the Union Territory.

**Fish Seed Projects**

4690. SHRI RAMA CHANDRA RATH: Will the Minister of AGRICULTURE be pleased to state: -

(a) whether his Ministry has a proposal to set up some Fish Seed Projects in the country;

(b) the names of the States where such projects will be taken up;

(c) whether Orissa State will also be included in the above scheme;

(d) if so, the total amount involved in the fish seed hatchery project of Orissa; and

(e) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) Yes, Sir. Under an Inland Fisheries Project with World Bank assistance fish seed production will be taken up by Fish Seed Development Corporations in the Project States.

(b) Orissa, Bihar, Madhya Pradesh, Uttar Pradesh & West Bengal.

(c) Yes, Sir.

(d) Rs. 1.30 crores.

(e) Four fish seed hatcheries will be set up in Orissa, of which 2 will be of 25 ha. size and the remaining 2 of 10 ha. size, which on full development will produce about 740 lakhs fingerlings per annum. The sites surveyed suitable for construction of hatcheries is in progress.

**Provision of Electronic Telex Exchange**

4691. SHRI RAMA CHANDRA RATH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government has a proposal to provide electronic telex exchanges throughout the country;

(b) if so, whether such electronic telex exchanges are also going to be provided to Orissa;

(c) the expected time of the commencement of such proposals; and

(d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a)